

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1414**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017 / SHRAVANA 3, 1939 (SAKA)**

**AMENDMENT IN SERVICE RULES**

**1414.     SHRIMATI RAKSHATAI KHADSE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has prepared a draft to amend the service rules governing the Indian Police Service (IPS) as per the present rules, the promotions to various levels, scales and grades are based on the requirement of certain service period, to include the recommendations for physical fitness;**

**(b) if so, the details thereof;**

**(c) whether the Government has felt the need for certain domain expertise training programme for IPS officers; and**

**(d) if so, the details of the training programme and the domain hence assigned by the Ministry?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)**

**(a): Yes, Madam.**

**(b): The Government of India is considering to amend the relevant rules to incorporate the provision relating to completion of stipulated number of years in service after completion of probation and criteria of physical fitness as a mandatory measure for promotion of IPS officers to various grades in IPS. The matter is under examination in consultation with stake holders and modalities are under finalization.**

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**(c): Yes, Madam.**

**(d): The Government of India is considering to amend the relevant rules to incorporate a provision that an IPS officer should complete specified number of Domain Expertise Training programme of duration of at least one week before their promotion to DIG, IG and ADG. The matter is under examination in consultation with stake holders and modalities are under finalization.**

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